

**Export Duty on Coffee**

2388. SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state:

(a) whether export duty on coffee has been reduced;

(b) if so, the details thereof;

(c) whether the reduction in export duty is considered sufficient enough to help exporters in the face of all in global prices of the commodity; and

(d) if not, whether Government propose to further reduce export duty on coffee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Export duty on coffee was reduced from Rs. 1000 per quintal to Rs. 600 per quintal during January, 1987.

(c) and (d). The matter is under examination by the Government.

**Indian Cost Accounts Service**

2389 SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state:

(a) when the Indian Cost Accounts Service was formed;

(b) the strength of Indian Cost Accounts Service, scale-wise;

(c) whether the recruitment to Indian Cost Accounts Service is proposed to be made through Civil Service Exams conducted every year; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) The Indian Cost Accounts Service was constituted on 4.9.1982.

(b) The present strength of the Indian Cost Accounts Service, scale-wise, is as under:

1. Chief Adviser (Cost)	1
(Rs. 3,000 fixed)	

2. Senior Administrative Grade (Level I) (Rs. 2300-2750)	1
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3. Senior Administrative Grade (Level II) (Rs. 2250-2500)	2
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4. Junior Administrative Grade (Rs. 1500-2000)	16
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5. Senior Time-Scale (Rs. 1100-1600)	50
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6. Junior Time-Scale (Rs. 700-1300)	59
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(c) No, Sir.

(d) As per the Recruitment Rules, the recruitment is made through UPSC and the recruitment to the Service is open only to qualified Cost/Chartered Accountants. As graduates/post-graduates without the above-mentioned professional qualifications are not eligible for appointment to the Service, it is not considered feasible to make recruitment through the Civil Services Examination conducted every year by the Union Public Service Commission.

**Opening of a Branch of Staff Selection Commission in Karnataka**

2390. SHRI V.S. KRISHNA IYER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to open a branch of the Staff Selection Commission at Bangalore, Karnataka particularly in Bangalore City; and

(b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) No, Sir.

(b) Does not arise.

**Investment of Bank Deposits**

2391. SHRI V.S. KRISHNA IYER: Will the Minister of FINANCE be pleased to state:

(a) the percentage of bank deposits

invested in big cities like Delhi, Bombay, Calcutta, Madras and Bangalore;

(b) the percentage of deposits invested in rural parts of the country;

(c) whether the percentage of investment in rural parts is very low; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). According to the information available from Reserve Bank of India the Credit : Deposit Ratio of all scheduled commercial banks as at the end of September 1986 was as follows :

Category of Branches	C : D Ratio (%)
1. Rural	65.2
2. Semi-urban	50.1
3. Urban	56.1
4. Metropolitan	75.5
All India	63.6

(c) and (d). From the above distribution pattern of Credit : Deposit Ratio of Rural, Semi-urban, Urban and Metropolitan branches of scheduled commercial banks, it is evident that the C : D Ratio of rural areas is higher than as compared to semi-urban and urban areas but is lower as compared to metropolitan cities. The Credit : Deposit Ratio of rural branches is higher than the All-India C : D Ratio and as such the percentage of deposits invested in rural areas cannot be regarded as very low.

#### Environment Protection Council

2392. SHRI V.S. KRISHNA IYER : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of the States that have set up Environment Protection Councils to promote general awareness on protection of environment; and

(b) the name of the States that have not set up such Councils ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) Himachal Pradesh and Jammu and Kashmir,

(b) Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

[Translation]

#### Plan Allocation to U.P.

2393. SHRI HARISH RAWAT : Will the Minister of PLANNING be pleased to state :

(a) the amount allocated as Plan expenditure for Uttar Pradesh for the year 1987-88 and the amount of money proposed to be spent per head in the State in the plan sector;

(b) whether there is a proposal to spend more money per head in the plan sector in other States during this year; and

(c) if so, the comparative position in various States in this regard and the measures proposed to increase the amount per head in the plan sector in Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) to (c). A statement is given below.

As regards measures to increase the per capita outlay for Uttar Pradesh, it may be stated that the sizes of the annual plans of the States are determined on the basis of estimates of financial resources which consist of partly State's own resources and partly Central assistance admissible to them according to the Modified Gadgil Formula. States with large populations and having per capita income below the national level are given more funds under this formula. Such States get higher allocations under the poverty alleviation programmes like IRDP and NREP also.